### RETURN OF ASSETS AND LIABILITIES AS ON 31.5.2013

1. Name of the Government Servant in full (In block letters):-

Yashwant Singh

2. Service to which he/she belongs:-

Government Service

3. Total length of service as on date:-

17 Years & 9 month

(i) In Non GAZETTED rank:-

ii) In GAZETTED rank:-

Gazetted

4. Present post and place of posting:-

Member Secretary, H.P. State Legal Services Authority, Shimla-171 009.

- 5. Total annual income from all sources during the Calendar year immediately proceeding the 1<sup>st</sup> day of January, 2013 Rs. 14,89,622 f P.A. This includes arrears of Dearness allowance of Rs. 37549/-, sumptuary allowance of Rs.1,26,800/- and arrear of medial allowance of Rs. 78300/-.
- 6. My wife Smt. Sunita Singh is employed as Senior TOA (G) in the office of General Manager, BSNL, Shimla from June, 1990. Her monthly emoluments are approximately Rs. 42,088/-. She files separate Income Tax Return.

## **DECLARATION:**

I hereby declare that the particulars from FORM I to V are complete, true and correct as on 31.5.2013, to the best of my knowledge and belief, in respect of information due to be furnished by me under the provisions of Sub-Rule (i) of Rule 18 of the Central Civil Service (Conduct) Rule, 1964.

Date: - 29.6.2013

Signature:

- Note: 1. This return shall contain particulars of all assets and liabilities of the Government servant either in his own name or in the name of any other person.
  - 2. If a Government servant is a member of Hindu undivided Family with coparcener rights in the properties of the family either as a "Karta" or as a member, he should indicate in the return in item No. I the value of such share in such property and where it is not possible to indicate the exact value of such share its appropriate value suitable explanatory notes may be added wherever necessary.

FORM NO: I
STATEMENT OF THE IMMOVABLE PROPERTY AS ON 31.5.2013
(i.e. LANDS, HOUSE, SHOPS, and OTHER BUILDING ETC.)

| Sr.<br>No | Description property | Precise location (Name of District, Division, Tehsil and Village in which the property is situated and also its distinctive number etc. | Area of land (in case of land & Building)  4  1/5 <sup>th</sup> share in   | Nature of land (in case of landed property) | Extent of interest                                   | If not own<br>name state in<br>whose name<br>held & his/her<br>relationship if<br>any, with the<br>Govt. Servant | Date of Acquisition | How acquired (whether by purchase, mortgage, lease inheritance gift or otherwise) & name with details of person(s) from whom acquired (address and connection of the Govt. Servant if any, with the person/persons concerned please see note 1 below) | Value of property (Sec note 2 below)   | Particulars of sanctions of prescribed authority, if any   | Total annual income from the property |
|-----------|----------------------|---|--|---|--|--|---------------------|---|--|--|---------------------------------------|
| 1.        | Land                 | Up-Muhal<br>Kohra (Joginder<br>Nagar)   | joint ancestral<br>land<br>measuring 11<br>Bigha   | Agri-<br>cultural                           | 1/5 <sup>th</sup><br>Share                           | Self   | Ancestral property  | Inheritance   | Rs.3,00,000/-  | N.A.   | Nil                                   |
| 2.        | House                | Dashmesh<br>Nagar,<br>Karoran<br>(Nayagaon),<br>Teh. Kharar,<br>District<br>Mohali (Pb)   | Constructed house consisting 2 rooms, drawing room, kitchen, two toilets on ground floor and store room on the first floor on 0-5 marla land at Dashmesh Nagar |   | In the<br>name of<br>Wife<br>Smt.<br>Sunita<br>Singh | Wife<br>(Smt.<br>Sunita<br>Singh)  | 3.5.2013            | Purchased from Shri Shingara Singh R/o  | Rs. 35.00 lacs were withdrawn from the GPF account No. HP03-2221 after obtaining permission from the Hon'ble High Court. Rs. 2.35 lacs were paid from salary account in SBI and Rs. 65000/- were contributed by my wife from her saving bank account in Axis Bank being Govt. employee of BSNL, Shimla | permission<br>from the<br>Hon'ble<br>High Court<br>vide letter<br>No.<br>HHC/GAZ/<br>14-216/95-<br>9408, dated |                                       |

Date: - 29.6.2013

Signature:

Name

: Yashwant Singh

Note:- 1. For purpose of column 9 of the term (Lease would on a lease of immovable property from year to year or for any term exceeding one year or reserving a yearly rent. Where, however, the lease of immovable property is obtained from a person having official dealings with the Govt. servant, such a lease should be shown in this in respect of the term of the lease whether it is short term or long term and periodically of the payment of the rent.

2. In Col. No. 10 should be shown (a) where the property has been acquired by purchase, mortgage or lease, the price or premium paid for such acquisition (b) where it has been acquired by lease the total annual rent there of also.

Form No. -II STATEMENT OF LIQUID ASSESTS ON 31.5.2013

i.) Cash and Bank Balance exceeding 3 months emoluments. ii.) Deposits, loans advances and investments. (Such as shares, securities and debentures etc.)

| Sr.<br>No. | Description    | Name and addresses<br>of company, Bank<br>etc.      | Amount      | If not in own name and address of persons in whose name held and his/her relationship with the Govt.  Servant | Annual Income<br>derived | Remarks      |
|------------|----------------|---|-------------|---|--------------------------|--------------|
| 1          |                | 3   | 4           | 5   | 6                        | 7            |
| 1          | Saving Account | SBI, Kasumpti                                       | 5,269.00    | Self  | _                        |              |
| 2          | Saving Account | HP State Co-<br>Operative Bank,<br>The Mall, Shimla | 34,789.00   | Self  | _                        |              |
| 3          | Saving Account | SBI, Kasumpti                                       | 36,500.00   | Daughter (Ridhi Chogal)   | _                        | <del>-</del> |
| 4          | Saving Account | HP State Co-<br>Operative Bank,<br>The Mall, Shimla | 1,30,114.00 | -do-  | _                        | _            |
| 5          | Saving Account | HP State Co-<br>Operative Bank,<br>The Mall, Shimla | 53,987.00   | Son (Rahul Chogal)  | _                        | _            |
| 6.         | Saving Account | Axis Bank,<br>Kasumpti                              | 54,000/-    | Wife (Smt. Sunita Singh)  | -                        |              |

Date: - 29.6.2013

Signature: \_\_

Name

shwant Singh

Note:- 1. In column 7, particulars regarding sanctions obtained or report made in respect of the various transactions may be given.

<sup>2.</sup> The term "emoluments' means the pay and allowances received by the Govt. servant.

## FORM NO - III

# STATEMENT OF MOVABLE PROPERTY AS ON 31.5.2013

| Sr.<br>No. | Description of item            | Price of value at the time of acquisition and for the total payment made upto the date of return, as the case may be, in the case of articles purchased on hire a purchase of installment basis. |   | How acquired with approximate date of acquisition  | Remarks  |
|------------|--------------------------------|--|---|--|--|
| 1          | 12                             | 3  | 4                                       | 5  | 6  |
| 1.         | Gold Items (40 Gms)            | Rs.50,000/- Approx.  | Self and<br>Smt. Sunita Singh<br>(Wife) | Ear ring received by gift at the time of marriage and other gold items (necessary ornaments) were purchased by my wife out of her own earning being Government servant | _  |
| 2.         | Refrigerator                   | Rs.7,000/-   | Self                                    | Acquired during job in Reserve Bank of   | -  |
| 3.         | TV                             | Rs.11,000/-  | Self                                    | India in the year 1992-93 and 1993-94  |  |
| 4.         | Sofa Set                       | Rs. 4,000/-  | Self                                    |  | <del>                                     </del> |
| 5.         | Washing Machine                | Rs.16000/-   | Self                                    | 4 - 4 - 4 Dun during 2012 2013   |  |
| 6.         | Microwave Oven                 | Rs.12,900/-  | Self                                    | Acquired at Una during 2012-2013   |  |
| 7.         | Santro Xing Car<br>HP 23A 0189 | Rs.3,43,992/-  | Self                                    | Purchased during January, 2004 by taking loan from Co-Operative Bank, Ghumarwin. Permission accorded by the Hon'ble High Court.  |  |

Date: 29.6.2013

Signature:

Name

## Note:-

1. In this form/information may be given regarding items like (a) jewelry owned by him (total value) (b) Silver and other precious metals and precious stones owned by him not forming part of jewelry (total value), (c) (i) Motor Cars (ii) Scoolers/Motor Cycles (iii) Refrigerators/Air-Conditions (iv) Radios/Radiograms/Television sets and any other articles, the value of which individually exceeds Rs. 1000/- (d) Value of items of movable property individually worth less than Rs. 1000/- other than articles of daily use such as clothes, utencils, books, crockery etc. added together as lump sum.

2. In column 5 may be indicated whether the property was acquired by purchase, inheritance gift or otherwise.

3. In column 6 particulars regarding sanctions obtained or report made in respect of various transactions may be given.

FORM NO – IV
STATEMENT OF PROVIDENT FUND AND LIFE INSURANCE POLICY (As on 31.5.2013)

| Sr. | Insurance                           | Name &                        | Sum                             | Amount               | Type of                              | PRO   | VIDENT FUN                           |                    | Remarks (If there is dispute  |
|-----|-------------------------------------|-------------------------------|---------------------------------|----------------------|--------------------------------------|---|--------------------------------------|--------------------|---|
| No. | policy No.<br>and date<br>of policy | insurance<br>Company          | Insured/<br>date of<br>maturity | of Annual<br>premium | provident funds/ GPF/CPF Account No. | Closing balance as last reported by the Audit /A.O. along with date of such balance | Contribution<br>made<br>subsequently | Total              | regarding closing balance the figure according to the Govt. employee should be mentioned in this column   |
| 1   | 2                                   | 3                             | 4                               | 5                    | 6                                    | 7   | 8                                    | 9                  | 10  |
| 1.  | HP 34420<br>CS                      | PLI<br>(Self)                 | 200000/-                        | 1310/-               | GPF<br>HP03-2221                     | Rs.46,99,433<br>(as on<br>31.3.2013)  | Rs.1,09,000/-<br>(upto<br>31.5.2013) | Rs.<br>48,08,433/- | Rs.35.00 lacs withdrawn on 1.5.2013 for purchase of house. Rs. 4.00 lacs were withdrawn on 21.5.2013 after obtaining requisite permission. Closing balance as on 31.5.2013 is Rs. 9,08,433/ |
| 2.  | HP 34409 T                          | PLI<br>(Wife)                 | 100000/-                        | 375/-                | -                                    | -   | -                                    | -                  | -   |
| 3.  | 152351729<br>15.1.1994              | LIC<br>(Self)                 | 50000/-                         | 2088/-               | •                                    | -   | -                                    | -                  | -   |
| 4.  | 150972011                           | LIC<br>(Wife)                 | 100000/-                        | -                    | -                                    | -   | -                                    | -                  | Last premium paid on 28.3.2012. Date of maturity is 28.3.2016   |
| 5.  | 151879710                           | LIC<br>(Self)                 | 500000/-                        | 41236/-              | -                                    | -   | -                                    | -                  | -   |
| 6.  | 153365080                           | LIC                           | 30000/-                         | -                    | -                                    | -   | -                                    | <b>-</b>           | Single premium taken on 23.4.2009   |
| 7.  | 150971868                           | LIC                           | 10439/-                         | -                    | _                                    | -   |                                      | -                  | Single premium taken on 28.3.2001   |
| 8.  | 12278834                            | ICICI<br>Prudential<br>(Wife) | 500000/-                        | 30000/-              | -                                    | -   |                                      | -                  |   |

Date: 29.6.2013

Signature: 2 Name : Vashwant Singh

FORM NO – V
STATEMENT OF DEBTS AND OTHER LIABILITIES (As on 31.5.2013)

| Sr. | Amount | Name and address of creditor | Date of incurring liability | Detail of transaction | Remarks |
|-----|--------|------------------------------|-----------------------------|-----------------------|---------|
| No. | 2      | 3                            | 4                           | 5                     | 6       |
|     |        |                              |                             |                       | ·       |
| 1.  | -      | <del>-</del>                 | -                           |                       | _       |
|     |        |                              |                             |                       |         |
|     |        |                              |                             |                       |         |

Date: - 29.6.2013

Signature:

Name

Yashwant Singh

### Note:-

- 1. Individual items of loans not exceeding three months emoluments of Rs.1000/- whichever is less need be included.
- 2. In column 6, information regarding permission, if any, obtained from or report made to the competent authority may also be given.
- 3. The term "emoluments" means pay and allowances received by the Govt. employee.
- 4. The statement should also include various loans and advances available to Govt. employees like advance for purchase of conveyances, house-building advance etc. (other than advances of pay and traveling allowance) advances from the G. P. Fund and loans on Life Insurance policies and fixed deposit.